**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**
**COURT – IV**

**Item No. 413**
**CP(CAA)92/ND/2021**

**IN THE MATTER OF:**

SKN Haryan City Gas Distribution Pvt Ltd With Chopra Electricals LLP And SKN City Gas LLP ... Applicant

**Under Section 230-232**

**Order delivered on 09.07.2024**

**CORAM:**
**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**
**HON'BLE MEMBER (JUDICIAL)**
**DR. SANJEEV RANJAN,**
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Ashish Middha
For the RD : Adv. Jyoti Khurana, Adv. Aakash Sharma

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **20.08.2024.**

**-SD-**
**DR. SANJEEV RANJAN**
**MEMBER (TECHNICAL)**

Mamta 09.07.2024